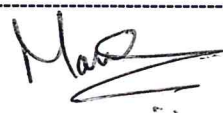

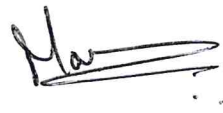


**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 11.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 25/14 c/w CA 1/2015	IA 55/17 in TP 57/16 a/w TP 41/16	For hearing	397/ 398	M.K. Ramachandra & 3 Ors. Vs. Krishna Floor Mills Pvt. Ltd. & 10 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	BC THIROVENKADAM, MANIK B T	Respondent 6 to 10	
2	ADITYA NARAYAN	Respondents 1-5	
3	MANIK B T for ARJUN PERIKAL.	Petitioners.	

**ORDER**

Both the Counsels are present. They requested for adjournment. List it finally on  
19/01/2018 at 3.00 P.M.

  
**Member (T)**

  
**Member (J)**